

country for the non-utilisation of the full capacity of the foreign oil refineries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAJ MAIAH): (a) No, Madam.

(b) Esso Refinery and Burmah Shell Refinery report having an extra capacity of about one million tonnes and 300,000 tonnes, respectively, per annum.

(c) Nil, as additional refinery capacity in this area is not required.

(d) Out of a total consumption of about 14 million tonnes of refined products during 1967, imports amounted to about 0.95 million tonnes, including about 0.45 million tonnes of kerosene oil, 0.38 million tonnes of lubricants, 0.06 million tonnes of aviation gasolines and some miscellaneous products.

(e) This would have accentuated the problem of disposal of some refined products which are already surplus in the country. Besides, the import of lubricants and aviation gasolines could not have been avoided.

(f) Does not arise.

BUILDINGS IN CONNECTION WITH UNCTAD

82. PT. S. S. N. TANKHA: SHRI NIRANJAN VARMA-

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) what is the number of buildings which were specially built for housing the delegates etc to the UNCTAD II Conference and also for the sessions and meetings of the Conference-

(b) what is the total cost of construction and furnishing such buildings, separately;

(c) the amount of rent so far realised for the use of the buildings; and

(d) to what use the said buildings are now intended to be put to and the likely earnings therefrom?

THE DEPUTY MINISTER IN CHARGE OF THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) to (d). A statement is attached.

STATEMENT

(a) to (d). Government constructed a hostel on Curzon Road and an annexe to Vigyan Bhavan. The hostel was not built specifically for the UNCTAD. The project was, however, expedited because of the Conference. Indicated below is the cost of construction etc:

	Cost		Rent realised so far
	Building	Furnishing	
	Rs.	Rs.	Rs.
1. Hostel	1,30,59,045	17,65,080	6,66,463.60
2. Vigyan Bhavan annexe	40,74,281	15,00,190	—

The hostel is being allotted to Government officers. Though rents have not yet been fixed for single suites, the likely earnings may be approximately Rs. 62,000 per month on the basis of full occupancy. Vigyan Bhavan annexe is proposed to be utilized as office accommodation.

83. [Transferred to 6th May, 1968.]

DHUVRAN THERMAL STATION

84. SHRI K. SUNDARAM: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government of India have recently rejected a request made by the Government of Gujarat to import transformers worth Rupees 11 crores for the Dhuvran Thermal Station; and

(to) if so, what are the reasons for the rejection?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b). The proposal of the Government of Gujarat is in respect of the import of two turbo generators and matching boilers, for the Dhuvaran Thermal Power Station Extension. This proposal is under the consideration of the Government of India.

BUILDINGS FOR NEW DELHI COURTS

85. DR. BHAI MAHAVIR: Will the Minister of WORKS, HOUSING AND SUPPLY "be pleased to state:

(a) whether Government *rs aware of the old and dilapidated nature of the building in which the New Delhi Courts are housed; and

(b) if so, what steps are being taken by Government to find suitable alternative accommodation for these courts?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes.

(b) The information is being collected and will be laid on the Table of the Rajya Sabha.

FAMILY PLANNING PROGRAMME

86. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of persons likely to be covered by the Family Planning Programmes during the year 1968;

(b) the number of persons covered during the year 1967; and

(c) the other measures proposed to be taken to popularise the programme in Urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRA-SEKHAR): (a) According to the targets fixed for 1968-69, 8.42 million prrsns are proposed to be covered by the Family Planning Programme services.

(b) On the basis of information received hitherto the number of I.U.C.D. insertions and Sterilization operations done during 1967 is as follows.—

I.U.C.D. insertions. 725,068

Sterilization operations. 1,531,480

(c) To popularise the programme in Urban areas all means of communication viz. radio, films, newspapers, printed materials, outdoor publicity through hoardings, bus boards, posters, kiosks, neon signs etc. are being employed to create awareness and motivation for Family Planning.

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STATEMENT RE SHORT NOTICE | QUESTION NO. 11 ANSWERED ON THE 26TH MARCH, 1968

REMOVING OF LIFTMEN FROM SERVICE

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO): Madam, in answer to part (a) of the Short Notice Question No. 11 on 26th March, 1968 it was stated that only 13 daily-rated Lift Operators had been discharged during the preceding 2 months. As a result of further investigation it has been found that the number of Lift Operators discharged was 18. The error crept in as daily-rated workers are employed on purely casual basis by different authorities and the Information has to be compiled from scattered Muster Rolls.